MEGHALAYA STATE JUDICIAL ACADEMY SHILLONG

Dated Shillong the ___March, 2018

No. MSJA/Estt/12/2018 ____ In pursuance to Notice No. HCM.II/30/2018-Estt/1583 dated 28th February, 2018, the following candidate is hereby appointed as Contingent Staff in the Meghalaya State Judicial Academy in the fixed pay of Rs. 10,000/- pm with effect from the date of his joining.

01. Shri Eric Suchiang

The selected candidate may report to the office of the Director of the Meghalaya State Judicial Academy on or before the 13th April, 2018.

His joining is subject to submission of Medical Certificate and Police Verification report.

The selected candidate is required to bring along with his original and self attested certificates.

In case the selected candidate fails to report by the given date, the appointment may be offered to the next candidate in the reserve list.

By order,

DIRECTOR
Dated, Shillong the 29 March, 2018

Memo No. MSJA/Estt/12/2018 477A Copy to:

- 1. The Joint Registrar-Cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong
- 3. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court Of Meghalaya, Shillong
- 4. Secretary to the Govt. of Meghalaya, Law Department, Shillong
- 5. P.A to Registrar General, High Court of Meghalaya, Shillong
- 6. Registrar, High Court of Meghalaya, Shillong
- 7. Superintendent of Police, East Khasi Hills, Shillong
- 8. Treasury Officer, Shillong South Treasury, Shillong
- 9. Deputy Registrar (Admin) High Court of Meghalaya, Shillong
- 10. Assistant Registrar (Accounts), High Court of Meghalaya, Shillong
- 11. Chief Translator I/c Stationery, High Court of Meghalaya, Shillong
- 12. Superintendent (Judicial), High Court of Meghalaya, Shillong
- 13. System Analyst, High Court of Meghalaya, Shillong, for uploading the same in the official website.
- 14. Shri. Eric Suchiang, c/o H.B. Wahlang, Upper Lumparing, Shillong 793004
- 15. The Accountant-cum-cashier, High Court of Meghalaya, Shillong for information and necessary action.
- 16. Office copy

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